

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.17
C.P.(IB)No.45/BB/2021

IN THE MATTER OF:

M/s. Ashish Rijwani & Ors. ... Petitioner
Vs.
M/s. Mantri Developers Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 22.09.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Rajesh Pandian
For the Respondent : -----

ORDER

List the case on **21.11.2022**.

- Sd -

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

- Sd -

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)